



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/3404/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahmud Ahmed
Special Judge, CBI, NIA,
Assam, Guwahati.

Dated Guwahati the 21st June, 2019.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/04-2017/284 dated 18.06.2019.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for casual leave on 21.06.2019, has been granted/rejected.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-131/1994/3405/A, dated 21.06.19
Copy to :

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)